## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:919 ANSWERED ON:12.11.2010 EDUCATION LOAN SCHEME

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## Will the Minister of FINANCE be pleased to state:

- (a) the details of the educational loans disbursed by the Scheduled Commercial Banks in the country during the last three years and the current financial year, State-wise and Bank-wise;
- (b) the details of the educational loans disbursed by the said Banks to the students belonging to the Scheduled Castes and Scheduled Tribes Communities during the same period;
- (c) the details of the pending applications for educational loans with the said Banks, as on date alongwith the time by which such pending applications are likely to be disposed of;
- (d) whether the said Banks have shown their reluctance in disbursing educational loans due to its poor recovery;
- (e) if so, the details thereof alongwith the share in Non-Performing Assets (NPAs) of the said Banks for the said period; and
- (f) the corrective steps taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): As per provisional data rurnished by Reserve Bank of India (RBI), State-wise details of total educational loans outstanding of Scheduled Commercial Banks (SCBs) under Priority Sector Lending (PSL) as on last reporting Friday of March, 2007, 2008 and 2009 (latest available) are at Annexure-I.

Bank-wise details of total educational loans outstanding of SCBs and educational loans outstanding to Scheduled Castes and Scheduled Tribes under PSL as on last reporting Friday of March, 2008,2009 and 2010 (latest available) are at Annexure-II.

- (c): Reserve Bank of India (RBI) has no information in this regard. However, as per Model Educational Loan Scheme, banks are required to dispose of loan application within a period of 15 days to one month but not exceeding the time norms stipulated for disposing of loan applications under PSL.
- (d), (e) & (f): As per data furnished at Annexure-II, the educational loans amount has grown by 31% and the number of accounts have increased by about 21% as on last reporting Friday of March, 2010 over the previous year. Further, as per information furnished by Indian Banks` Association, the gross NPA of Public Sector Banks as of March, 2010 in Education Loans was 2.84%.